

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. 4851

TO BE ANSWERED ON MONDAY, MARCH 23, 2026
CHAITRA 02, 1948 (SAKA)

“8th Central Pay Commission (CPC)”

4851. Shri Raja A:

Will the Minister of FINANCE

be pleased to state:

- (a) whether Chairperson and members have been appointed for the 8th Central Pay Commission (CPC) and if so, the current status thereof;
- (b) the key areas under review by the said CPC, including proposed changes in the pay scales, salaries/allowances and pension structures;
- (c) the timeline proposed for submission of the CPC report along with the Government's roadmap for implementation of its recommendations; and
- (d) whether the Government has made any assessment of the fiscal impact of implementing the CPC recommendations on the Union Budget, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) to (c): The Government has notified Resolution dated 03.11.2025 for constitution of 8th Central Pay Commission (CPC), along with appointment of the Chairperson and Members, that will make its recommendations on various issues viz. Pay, Allowances, Pension, etc. of the Central Government employees within 18 months of its constitution.
- (d): The fiscal impact of the recommendations of 8th CPC will be known, once the recommendations are made by the 8th CPC and are accepted by the Government.
